GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3044

ANSWERED ON 03.08.2017

KALESWARAM PROJECT

3044. SHRIJAYADEV GALLA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is true that the Government has given environment and forest clearance to Kaleswaram project in Telangana and if so, the details thereof;
- (b) whether the said project is in accordance with the Andhra Pradesh Reorganisation Act and if so, the details thereof;
- (c) if not, the reasons for permitting Telangana to go ahead with the said project; and
- (d) the future course of action of the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

- (a) Kaleshwaram Project of Telangana state was considered by the Expert Appraisal Committee (EAC) of Ministry of Environment, Forests & Climate Change (MoEF & CC) in its meetings held on 30 31st January, 2017 and 2 3rd March, 2017. Based on the recommendations of the EAC, MoEF & CC accorded a fresh clearance for pre-construction activities at the proposed site of Kaleshwaram project for preparation of EIA/ EMP reports as per the provisions of the Environmental Impact Assessment Notification, 2006 and subsequent amendment, 2009 along with specific Terms of Reference (ToR).
- (b) To assess whether the project is in accordance with the Andhra Pradesh Reorganisation Act 2014, Godavari River Management Board (GRMB) has requested certain information from the Project Authority to verify whether the project has any negative impact on the availability of water as per the awards of the Tribunals constituted under the ISRWD Act, 1956 for the projects already completed or taken up before the appointed day.
- (c) & (d) Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR)/ GRMB has not given techno-economic clearance to the DPR of Kaleshwaram Project. Central Water Commission (CWC) has sent comments/ observations to the Project Authority after appraisal of the DPR of Kaleshwaram Project.